

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.02.2026

ORDER NO. 13 of 2026

Hon'ble President is pleased to partially modify the roster order no 212 of 2025 for **CESTAT, Allahabad** on **12.03.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 12.03.2026 At 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	E/ROA/70016/2026 in Appeal Diary No. 70513/2020 Amit Jain

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.



Deputy Registrar